

**In the National Company Law Tribunal,
Bengaluru, Special Bench**

C.P. (IB)/229(BEN)2019

Court No. 1

Item No. 01

IBC under Sec 7

In the matter of:

**M/S INDIA INFOLINE FINANCE
LIMITED**

.....Petitioner

V/s

**M/S UNISHIRE REGENCY PARK
LLP**

.....Respondent

Order delivered on 07/07/2021

Coram:

Hon'ble Shri BhaskaraPantula Mohan, Acting President
Hon'ble Shri Hemant Kumar Sarangi , Member(T)

For Petitioner(s):

None

For Respondent(s):

Ms. Amrita Jain, for RP

Order

Report is taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.

Post the case on 12.08.2021



**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

Gayathri